

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 2687
(TO BE ANSWERED ON 23.03.2023)

REPRESENTATION OF OBCs IN CENTRAL GOVERNMENT JOBS

2687 # SHRI HARNATH SINGH YADAV:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is a fact that the Other Backward Classes (OBCs) have 13.01 per cent representation in Group 'A' posts and 14.78 per cent in Group 'B' posts in the Central Government services;
- (b) if so, the details thereof; and
- (c) whether the quota of 27 per cent reservation allowed for the OBCs has been fulfilled, if so, the details thereof and if not, the justification for sub-classification of OBCs?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (c): Reservation is provided to the members of OBC @ 27% in the matter of appointment by direct recruitment to civil posts and civil services on all India basis by open competition. As per the information provided by various Ministries/ Departments of the Central Government, including their attached/ subordinate offices, the representation of OBCs as on 1.1.2020, for which complete data in respect of all the Ministries/Departments is available, total appointment of OBCs is more than 27% in both Group A and B.

Filling of vacancies is a continuous process. Department of Personnel and Training (DoPT) has issued instructions to the Ministries/ Departments of the Central Government to designate an officer of the rank of Deputy Secretary and above, as Liaison Officer, to ensure due compliance of the orders and instructions pertaining to reservation and to set up a Special Reservation Cell under the direct control of Liaison Officer to assist her/ him in discharge of duties.
